Points enumerated

"Action taken

- 4. The embankments should be continuously watched and where necessary, raising and strengthening should be undertaken.
- Measures should be taken to shift the people at present settled within the embankments.
- The dredger should be commissioned expeditiously.
- A bridge should be constructed across the Kamla Balan to reach the Western Embankment below Nirmali during flood season.

OIL PROSPECTS IN 'BOMBAY HIGH'

- ♦48. SHRI A. D. MANI : Will the MINISTER OF PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :
- (a) whether there is any proposal under Government's consideration to utilise the services of a consulting firm to consider the best method for prospecting oil in 'Bombay High'; and
- (b) if so, when such consultations would take place?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) :(a) and (b) The U.K. firm "International Management and Engineering Group Limited" has been appointed as consultants to the Oil and Natural Gas Commission. Their report is expected by the end of August, 1969.

COMPLAINTS REGARDING CURRENCY EXCHANGES

*₄₉. SARDAR NARrNDER SINGH BRAR :

> SARDAR GURCHARAN SINGH TOHRA:

Will the Minister of FINANCE be pleased to state:

(a) whether Government have recently received complai • *' Indian currency is not being exc* j"'at the rates prescribed by GoverlyjSnt at the Hussaini-

Cer ain improvements in the embankments like construction of 3 sluices to drain out entire rain water left of Eastern embankment to below Main Koparia have been done. Further improvements are being made.

Rehabilitation work has been accelerated.

- The dredger is expected to be in operation from November this year after certain urgent parts are received from U.S.A.
- The construction of a road bridge on the Kamla Balan is under consideration of the State Government.]

wala border and at Ferozepore Cantonment;

- (b) whether it is a fact that these money exchangers against whom complaints have been received by Government are licensed by the Reserve Bank of India;
- (c) if so, what action has been taken in the matter; and
- (d) whether Government propose to open a branch of the Reserve Bank at Hussainiwala border to end the activities of money exchangers, if not, the reasons therefor?

THE PRTME MINISTER AND MINISTER OF FINANCE (SHRIMATr INDIRA GANDHI): (a) Specific complaints of this nature have not been, received.

- (b) All money Changers including those at Hussainiwala border and Ferozepur Cantonment function in terms of a licence that has to be obtained from the Reserve Bank of India.
 - (c) Does not arise.
 - (d) No, Madam.

EX-MEMBERS OF PARLIAMENT OCCU-PYING GOVERNMENT BUNGALOWS

- *50. SHRI ABID ALI: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:
- (a) what are the names of the ex-Members of Parliament who are occupying Government bungalows in Delhi at present.